

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Rakesh P Seth
Vs
Sabari Realtors pvt Ltd

MAIN PETITION NUMBER : IBA/471/2019

(IA/MA) APPLICATION NUMBERS

CONT.A.(IBC)/1/2024

ORDER

Present: Ld. Counsel Ms. Kirthika H for the Applicant / RP, who is also present in person.

Ld. Counsel Shri. Ramakrishnan Viraraghavan for the Respondent.

Next date before Hon'ble NCLAT is stated to be 16.07.2024.

List the application for awaiting orders / hearing on **05.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)